

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 06.12.2025

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	98797/2025	06.12.2025	ABLAPL-10156/2025	B K PATI	C.O.		Order Dtd. 2025-12-01		(Seat No-)
2	98798/2025	06.12.2025	ABLAPL-11141/2025	B K PATI	C.O.		Order Dtd. 2025-12-01	BAIL-2	(Seat No-7)
3	98802/2025	06.12.2025	CRLREV-976/2025	A. K. MOHANTY	C.O.		Order Dtd. 2025-12-03		(Seat No-7)
4	98803/2025	06.12.2025	WP (C) - 32855/2025	AJAYA KUMAR PRADHAN	C.O.		Order Dtd. 2025-12-01		(Seat No-7)
5	98804/2025	06.12.2025	CRLMC-5156/2025	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-05	CRIMINAL MISC	(Seat No-4)
6	98805/2025	06.12.2025	CRLREV-924/2025	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03		(Seat No-4)
7	98806/2025	06.12.2025	CRLMC-5093/2025	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03		(Seat No-4)
8	98807/2025	06.12.2025	WP (C) - 32275/2025	T.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-5	(Seat No-47)
9	98808/2025	06.12.2025	WP (C) - 32271/2025	S K SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04		(Seat No-47)
10	98809/2025	06.12.2025	WP (C) - 32271/2025	T K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04		(Seat No-47)
11	98810/2025	06.12.2025	WP (C) - 32273/2025	T.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04		(Seat No-47)
12	98811/2025	06.12.2025	CRLREV-867/2025	CHINTU SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03		(Seat No-47)
13	98812/2025	06.12.2025	WP (C) - 33901/2025	B BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-1)

14	98813/2025	06.12.2025	WP (C) - 32267/2025	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04	WRIT BRANCH-5	(Seat No-47)
15	98814/2025	06.12.2025	WP (C) - 32266/2025	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04	WRIT BRANCH-5	(Seat No-47)
16	98815/2025	06.12.2025	WP (C) - 26170/2025	S.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
17	98816/2025	06.12.2025	WP (C) - 33105/2025	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-03		(Seat No-114)
18	98817/2025	06.12.2025	WPCRL-126/2025	M.R.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-02		(Seat No-114)
19	98818/2025	06.12.2025	WP (C) - 16452/2025	K.N.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04		(Seat No-114)
20	98819/2025	06.12.2025	WP (C) - 16481/2025	K.N.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04	WRIT BRANCH-1	(Seat No-1)
21	98820/2025	06.12.2025	WP (C) - 34631/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-39)
22	98822/2025	06.12.2025	WP (C) - 34206/2025	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
23	98823/2025	06.12.2025	WP (C) - 32335/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04		(Seat No-113)
24	98824/2025	06.12.2025	WP (C) - 34233/2025	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04		(Seat No-113)
25	98825/2025	06.12.2025	WP (C) - 34239/2025	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04		(Seat No-113)
26	98826/2025	06.12.2025	WP (C) - 32296/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04	WRIT BRANCH-5	(Seat No-47)
27	98827/2025	06.12.2025	WP (C) - 34576/2025	B.K.MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
28	98828/2025	06.12.2025	CMP-1230/2025	B.K.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-01-13		(Seat No-115)
29	98829/2025	06.12.2025	WP (C) - 32288/2025	T K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-12-04	WRIT BRANCH-3	(Seat No-28)

30	98831/2025	06.12.2025	CRLMC-1946/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-1)
31	98832/2025	06.12.2025	WP (C) - 32245/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-7	(Seat No-10)
32	98833/2025	06.12.2025	WP (C) - 32287/2025	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-3	(Seat No-28)
33	98834/2025	06.12.2025	WP (C) - 30212/2025	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-5	(Seat No-23)
34	98835/2025	06.12.2025	WP (C) - 27102/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(Seat No-23)
35	98836/2025	06.12.2025	WP (C) - 31533/2025	S K SAHU	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 9999-12-31		(Seat No-23)
36	98837/2025	06.12.2025	WP (C) - 31523/2025	S K SAHU	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
37	98838/2025	06.12.2025	WP (C) - 31503/2025	S K SAHU	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 9999-12-31		(Seat No-115)
38	98839/2025	06.12.2025	WP (C) - 29031/2025	T K NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-15)
39	98842/2025	06.12.2025	WP (C) - 29376/2025	T K NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-48)
40	98843/2025	06.12.2025	RSA-584/2025	D.NAYAK	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-3)
41	98844/2025	06.12.2025	RSA-531/2025	D.NAYAK	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-3)
42	98845/2025	06.12.2025	WP (C) - 29596/2025	T K NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 9999-12-31		(Seat No-3)
43	98846/2025	06.12.2025	WP (C) - 32791/2025	T K NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2026-01-15		(Seat No-3)
44	98848/2025	06.12.2025	WP (C) - 34836/2025	ARTATRANA NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2025-12-05		(Seat No-3)
45	98849/2025	06.12.2025	WP (C) - 23022/2025	J. BEHERA	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2025-11-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
46	98850/2025	06.12.2025	WP (C) - 34502/2025	S. ASUTOSH	C.O.	COURT NO. 12	Order Dtd. 2025-12-08		(Seat No-116)

47	98851/2025	06.12.2025	WP (C) - 34460/2025	S.M. SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-12-02	WRIT BRANCH-8	(Seat No-39)
48	98852/2025	06.12.2025	WP (C) - 34472/2025	S.M. SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-12-02		(Seat No-39)
49	98853/2025	06.12.2025	WP (C) - 34470/2025	S.M. SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-12-02	WRIT BRANCH-7	(Seat No-5)
50	98854/2025	06.12.2025	WP (C) - 6097/2025	C. RANA	C.O.	COURT NO. 12	Order Dtd. 2025-12-02	WRIT BRANCH-7	(Seat No-18)
51	98855/2025	06.12.2025	WP (C) - 28602/2025	S. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-12-11	WRIT BRANCH-5	(Seat No-32)
52	98856/2025	06.12.2025	WP (C) - 34485/2025	S.M. SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-12-02		(Seat No-32)
53	98857/2025	06.12.2025	WP (C) - 23322/2025	S. K. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	WRIT BRANCH-6	(Seat No-35)
54	98858/2025	06.12.2025	WP (C) - 32021/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-3	(Seat No-13)
55	98859/2025	06.12.2025	WP (C) - 30772/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-7	(Seat No-15)
56	98860/2025	06.12.2025	WP (C) - 32380/2025	S. K. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-4	(Seat No-38)
57	98861/2025	06.12.2025	WP (C) - 34510/2025	M. R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-12-11		(Seat No-38)
58	98862/2025	06.12.2025	WP (C) - 34514/2025	B. R. SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-5)
59	98863/2025	06.12.2025	WP (C) - 30727/2025	S. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-15)
60	98864/2025	06.12.2025	WP (C) - 30950/2025	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-15)
61	98865/2025	06.12.2025	WP (C) - 32844/2025	D. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-15	WRIT BRANCH-8	(Seat No-43)
62	98866/2025	06.12.2025	WP (C) - 32234/2025	A. B. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)

63	98867/2025	06.12.2025	WP (C) - 33337/2025	B. P. TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-6	(Seat No-25)
64	98868/2025	06.12.2025	WP (C) - 30950/2025	H. K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03		(Seat No-25)
65	98869/2025	06.12.2025	WP (C) - 34619/2025	R. K. NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04		(Seat No-25)
66	98870/2025	06.12.2025	WP (C) - 33719/2025	P. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
67	98871/2025	06.12.2025	WP (C) - 34532/2025	P. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04		(Seat No-113)
68	98872/2025	06.12.2025	WP (C) - 34450/2025	S. K. PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
69	98874/2025	06.12.2025	WP (C) - 34624/2025	B. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04		(Seat No-114)
70	98875/2025	06.12.2025	WP (C) - 34444/2025	K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-12-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
71	98876/2025	06.12.2025	WP (C) - 26170/2025	S. R. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-12-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
72	98878/2025	06.12.2025	CRLMC-4983/2025	R.K.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-12-02		(Seat No-114)
73	98879/2025	06.12.2025	ABLAPL-2198/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-114)
74	98880/2025	06.12.2025	CRLMC-3256/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-114)
75	98881/2025	06.12.2025	CRLMC-5098/2025	D.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-114)
76	98882/2025	06.12.2025	CRLMC-4971/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-27		(Seat No-114)
77	98883/2025	06.12.2025	CRLMC-3177/2025	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-114)
78	98884/2025	06.12.2025	CRLMC-3224/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	CRIMINAL MISC	(Seat No-3)

79	98885/2025	06.12.2025	CRLMC-2133/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-3)
80	98886/2025	06.12.2025	CRLMC-5109/2025	B.P.TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	CRIMINAL MISC	(Seat No-3)
81	98887/2025	06.12.2025	CRLMC-4524/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-3)
82	98888/2025	06.12.2025	CRLMC-5110/2025	B.P.TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-3)
83	98889/2025	06.12.2025	CONTC-5604/2025	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-3)
84	98890/2025	06.12.2025	CONTC-5703/2025	J.R.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-3)
85	98891/2025	06.12.2025	FAO-493/2025	A.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-01-08		(Seat No-3)
86	98892/2025	06.12.2025	CRLA-1079/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-3)
87	98893/2025	06.12.2025	CMP-1473/2025	A.KHAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-09		(Seat No-3)
88	98894/2025	06.12.2025	CMP-1546/2025	R.K.DEHURY	C.O.	COURT NO. 23	Order Dtd. 2025-12-05		(Seat No-3)
89	98895/2025	06.12.2025	CMP-1939/2025	K.C.TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-02-10		(Seat No-3)
90	98896/2025	06.12.2025	CMP-1896/2025	A.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-02-04		(Seat No-3)
91	98897/2025	06.12.2025	CONTC-5635/2025	M.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-12-03		(Seat No-3)
92	98898/2025	06.12.2025	CRLMC-4533/2025	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-06		(Seat No-3)
93	98899/2025	06.12.2025	CRLMC-5041/2025	M.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Seat No-3)
94	98900/2025	06.12.2025	CMP-1893/2025	M.K.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-01-29		(Seat No-3)
95	98901/2025	06.12.2025	CMP-627/2025	H.K.MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025-12-05		(Seat No-3)
96	98902/2025	06.12.2025	CMP-1207/2025	P.K.SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-12-04		(Seat No-3)
97	98903/2025	06.12.2025	RSA-297/2025	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-5)

98	98904/2025	06.12.2025	CRLMC-3621/2025	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-17		(Seat No-5)
99	98905/2025	06.12.2025	RVWPET-30/2025	C.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	CIVIL REVISION	(Seat No-5)
100	98906/2025	06.12.2025	CRLMC-4946/2025	A.K.JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Seat No-5)
101	98907/2025	06.12.2025	CRLMC-5079/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-5)
102	98908/2025	06.12.2025	CRLLP-34/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-5)
103	98909/2025	06.12.2025	CRLMC-5122/2025	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-5)
104	98910/2025	06.12.2025	CRLMC-5094/2025	A.BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	CRIMINAL MISC	(Seat No-3)
105	98911/2025	06.12.2025	CRLMC-5113/2025	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-3)
106	98912/2025	06.12.2025	CRLREV-969/2025	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03		(Seat No-3)
107	98913/2025	06.12.2025	CRLMC-5092/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03		(Seat No-3)
108	98914/2025	06.12.2025	WP (C) - 32245/2025	M.K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-7	(Seat No-10)
109	98917/2025	06.12.2025	CONTC-1509/2024	A K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15		(Seat No-10)
110	98918/2025	06.12.2025	GUAP-3/2022	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	FIRST APPEAL	(Seat No-2)
111	98919/2025	06.12.2025	CRLMC-370/2019	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	CRIMINAL MISC	(Seat No-5)
112	98920/2025	06.12.2025	CRLA-653/2017	H K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-1)
113	98921/2025	06.12.2025	CRLA-210/2017	H K PATRA	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-8)
114	98922/2025	06.12.2025	CRLA-545/2021	RITA SINGH	C.O.	COURT NO. 22	Order Dtd. 2025-12-05	CRIMINAL APPEAL	(Seat No-5)

115	98923/2025	06.12.2025	ABLAPL-11199/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 22	Order Dtd. 2025-11-28	BAIL-1	(Seat No-4)
116	98924/2025	06.12.2025	WP (C) - 34711/2025	G SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2025-12-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
117	98925/2025	06.12.2025	WP (C) - 34712/2025	P K ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-12-17		(Seat No-119)
118	98926/2025	06.12.2025	WP (C) - 33712/2025	P K LENKA	C.O.	COURT NO. 1	Order Dtd. 2025-12-05	WRIT BRANCH-6	(Seat No-25)
119	98927/2025	06.12.2025	WP (C) - 31390/2025	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-12-05		(Seat No-25)
120	98928/2025	06.12.2025	WP (C) - 30839/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-12-05	WRIT BRANCH-1	(Seat No-4)
121	98929/2025	06.12.2025	WP (C) - 26690/2025	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-05		(Seat No-4)
122	98930/2025	06.12.2025	WP (C) - 26690/2025	R K DEHURY	C.O.	COURT NO. 1	Order Dtd. 2025-12-05		(Seat No-4)
123	98931/2025	06.12.2025	WP (C) - 25720/2024	R CH ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-12-03		(Seat No-4)
124	98932/2025	06.12.2025	WP (C) - 13416/2024	G C JENA	C.O.	COURT NO. 1	Order Dtd. 2025-12-04	WRIT BRANCH-4	(Seat No-19)
125	98934/2025	06.12.2025	WP (C) - 34142/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-05		(Seat No-19)
126	98935/2025	06.12.2025	WP (C) - 34150/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-05	WRIT BRANCH-8	(Seat No-29)
127	98936/2025	06.12.2025	WP (C) - 34174/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-05		(Seat No-29)
128	98937/2025	06.12.2025	WP (C) - 34178/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-05	WRIT BRANCH-5	(Seat No-32)
129	98938/2025	06.12.2025	WP (C) - 34184/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-05		(Seat No-32)
130	98939/2025	06.12.2025	WP (C) - 34211/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-05	WRIT BRANCH-4	(Seat No-27)

131	98940/2025	06.12.2025	WP (C) - 34222/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-05	WRIT BRANCH-6	(Seat No-35)
132	98941/2025	06.12.2025	WP (C) - 34271/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-05	WRIT BRANCH-8	(Seat No-29)
133	98942/2025	06.12.2025	WP (C) - 34274/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-05		(Seat No-29)
134	98943/2025	06.12.2025	WP (C) - 34278/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-05	WRIT BRANCH-1	(Seat No-1)
135	98944/2025	06.12.2025	FAO-28/2021	GOPINATH SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-12-23	MISC. APPEAL SEC.	(Seat No-2)
136	98945/2025	06.12.2025	WP (C) - 27694/2023	D SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-12-03	WRIT BRANCH-1	(Seat No-49)
137	98947/2025	06.12.2025	WP (C) - 27693/2023	S DASH	C.O.	COURT NO. 6	Order Dtd. 2023-08-29	WRIT BRANCH-1	(Seat No-49)
138	98948/2025	06.12.2025	WP (C) - 27694/2023	K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-12-03	WRIT BRANCH-1	(Seat No-49)
139	98950/2025	06.12.2025	FAO-242/2024	M/S BISWAJIT MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-11-29	MISC. APPEAL SEC.	(Seat No-2)
140	98951/2025	06.12.2025	FAO-242/2024	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-11-29	MISC. APPEAL SEC.	(Seat No-2)
141	98953/2025	06.12.2025	CONTC-4200/2024	S CH DASH	C.O.	COURT NO. 6	Order Dtd. 2025-12-05	CONTEMPT	(Seat No-5)
142	98955/2025	06.12.2025	WP (C) - 27897/2023	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	WRIT BRANCH-3	(Seat No-28)
143	98956/2025	06.12.2025	CMP-649/2024	S BEHERA	C.O.	COURT NO. 14	Order Dtd. 2026-01-16	WRIT BRANCH-4	(Seat No-37)
144	98976/2025	06.12.2025	ABLAPL-11537/2025	A. K. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-12-03		(Seat No-37)
145	98977/2025	06.12.2025	ABLAPL-11740/2025	S. PANDA	C.O.	COURT NO. 14	Order Dtd. 2025-12-03		(Seat No-37)
146	98978/2025	06.12.2025	ABLAPL-13593/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-12-03	BAIL-1	(Seat No-6)
147	98979/2025	06.12.2025	ABLAPL-11602/2025	JADUNATH PRADHAN	C.O.	COURT NO. 14	Order Dtd. 2025-12-03	BAIL-1	(Seat No-2)

148	98980/2025	06.12.2025	ABLAPL-13612/2025	JADUNATH PRADHAN	C.O.	COURT NO. 14	Order Dtd. 2025-12-03		(Seat No-2)
149	98987/2025	06.12.2025	ABLAPL-12980/2025	SUVENDU BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-12-03	BAIL-2	(Seat No-10)
150	98989/2025	06.12.2025	ABLAPL-13069/2025	SUVENDU BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-12-03		(Seat No-10)
151	98993/2025	06.12.2025	CONTC-6220/2024	A. K. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-02-21		(Seat No-10)
152	98994/2025	06.12.2025	RSA-300/2011	S C DAS	C.O.	COURT NO. 14	Order Dtd. 2025-11-28	SECOND APPEAL	(Seat No-7)
153	98995/2025	06.12.2025	CRLMC-997/2025	R. K. PATTNAIK	C.O.	COURT NO. 14	Order Dtd. 2025-12-03		(Seat No-7)
154	98996/2025	06.12.2025	TRP (C) - 403/2025	TAPAN KUMAR JENA	C.O.	COURT NO. 16	Order Dtd. 2025-12-05		(Seat No-7)
155	98997/2025	06.12.2025	TRP (C) - 90/2025	SAROJ KUMAR SUBUDHI	C.O.	COURT NO. 14	Order Dtd. 2025-05-13		(Seat No-7)
156	98998/2025	06.12.2025	WP (C) - 33936/2025	BALARAM SINGH	C.O.	COURT NO. 14	Order Dtd. 2025-12-03		(Seat No-7)
157	98999/2025	06.12.2025	TRP (C) - 76/2024	MRUTYUNJAY PAGAL	C.O.	COURT NO. 12	Order Dtd. 2025-08-06	M.J.C.	(Seat No-6)
158	99000/2025	06.12.2025	TRP (C) - 425/2025	KABERI MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-02-02		(Seat No-6)
159	99001/2025	06.12.2025	TRP (C) - 267/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2025-12-05	M.J.C.	(Seat No-6)
160	99002/2025	06.12.2025	TRP (C) - 338/2025	S. R. TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2025-12-05	M.J.C.	(Seat No-6)
161	99003/2025	06.12.2025	WP (C) - 34610/2025	M. R. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-12-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
162	99004/2025	06.12.2025	TRP (C) - 408/2025	B. BAISAKH	C.O.	COURT NO. 16	Order Dtd. 2026-02-02		(Seat No-113)
163	99005/2025	06.12.2025	CRLMC-2025/2025	S. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(Seat No-113)
164	99006/2025	06.12.2025	WP (C) - 9325/2022	G.C.JENA	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-12-01	WRIT BRANCH-4	(Seat No-38)
165	99007/2025	06.12.2025	ABLAPL-9166/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-12-03		(Seat No-38)
166	99008/2025	06.12.2025	ABLAPL-9208/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-12-03	BAIL-1	(Seat No-5)

167	99009/2025	06.12.2025	ABLAPL-9856/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-12-03		(Seat No-5)
168	99010/2025	06.12.2025	ABLAPL-9868/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-12-03	BAIL-1	(Seat No-1)
169	99011/2025	06.12.2025	ABLAPL-9165/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-12-03		(Seat No-1)
170	99012/2025	06.12.2025	ABLAPL-13597/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	BAIL-2	(Seat No-17)
171	99013/2025	06.12.2025	WP (C) - 35699/2023	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-2	(Seat No-7)
172	99014/2025	06.12.2025	ABLAPL-13594/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-7)
173	99015/2025	06.12.2025	ABLAPL-11370/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-7)
174	99016/2025	06.12.2025	ABLAPL-13605/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-27		(Seat No-7)
175	99017/2025	06.12.2025	ABLAPL-13583/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-1	(Seat No-14)
176	99018/2025	06.12.2025	ABLAPL-13006/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-11-18	BAIL-2	(Seat No-11)
177	99019/2025	06.12.2025	ABLAPL-11347/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-02	BAIL-1	(Seat No-13)
178	99021/2025	06.12.2025	ABLAPL-13609/2025	R.C.MAHARAN A	C.O.	COURT NO. 17	Order Dtd. 2026-01-27	BAIL-1	(Seat No-6)
179	99028/2025	06.12.2025	ABLAPL-4861/2025	B. K. PATI	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-2	(Seat No-9)
180	99030/2025	06.12.2025	ABLAPL-2777/2025	B. K. PATI	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-9)
181	99031/2025	06.12.2025	ABLAPL-8259/2025	D. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-07-25	BAIL-1	(Seat No-14)
182	99032/2025	06.12.2025	ABLAPL-13590/2025	D. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-14)
183	99034/2025	06.12.2025	ABLAPL-12233/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-1	(Seat No-13)

184	98799/2025	06.12.2025	FAO-375/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-30	MISC. APPEAL SEC.	(Seat No-9)
185	98800/2025	06.12.2025	CMP-837/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-11-17		(Seat No-9)
186	98801/2025	06.12.2025	WP (C) - 34679/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-12-05		(Seat No-9)
187	98821/2025	06.12.2025	ABLAPL-13538/2025	BASUDEV BARIK	GENERAL		Final Order	BAIL-1	(Seat No-3)
188	98830/2025	06.12.2025	ABLAPL-13541/2025	BASUDEV BARIK	GENERAL		Final Order		(Seat No-3)
189	98840/2025	06.12.2025	WPC (OAC) - 3758/2017	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2023-05-09	OA Branch	(Seat No-1)
190	98841/2025	06.12.2025	RVWPET-435/2023	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-11-29	CIVIL REVISION	(Seat No-5)
191	98847/2025	06.12.2025	RVWPET-460/2023	SURYAKANTA DAS	GENERAL		Misc.case	CIVIL REVISION	(Seat No-5)
192	98873/2025	06.12.2025	CRLMC-5/2023	MONALISHA SAHOO	GENERAL		Judgement Dtd. 2025-12-04	CRIMINAL MISC	(Seat No-1)
193	98877/2025	06.12.2025	WP (C) - 1714/2016	MUKKALA KURMA RAO	GENERAL		Entire Order	WRIT BRANCH-2	(Seat No-6)
194	98915/2025	06.12.2025	ABLAPL-5788/2025	SWARAJ PATEL	GENERAL		Order Dtd. 2025-12-01	BAIL-2	(Seat No-9)
195	98916/2025	06.12.2025	CRLREV-472/2025	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2025-12-03		(Seat No-9)
196	98982/2025	06.12.2025	WP (C) - 7385/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-20	WRIT BRANCH-7	(Seat No-15)
197	98991/2025	06.12.2025	CRLMC-4376/2025	APURBA DAS	GENERAL		Order Dtd. 2025-12-04		(Seat No-15)
198	98992/2025	06.12.2025	WP (C) - 11016/2025	MURALIDHAR BISWAL	GENERAL		Entire Brief		(Seat No-15)
199	99020/2025	06.12.2025	CMP-1432/2025	SAROJ KUMAR SWAIN	GENERAL		Order Dtd. 2025-12-04		(Seat No-15)
200	99022/2025	06.12.2025	WP (C) - 9089/2003	GOPAL KRUSHAN MISHRA	GENERAL		Entire Order		(Seat No-15)
201	98933/2025	06.12.2025	BLAPL-9085/2025	J.R.NAYAK	GENERAL		Order Dtd. 2025-12-02		(Seat No-15)
202	98946/2025	06.12.2025	WPC (OAC) - 3479/2014	P. BEHERA	GENERAL		Order Dtd. 2022-04-29	OA Branch	(Seat No-1)

203	98949/2025	06.12.2025	WA-3051/2023	H JENA	GENERAL		Affidavit	WRIT APPEAL	(Seat No-5)
204	98952/2025	06.12.2025	WP (C) - 10320/2005	A K SWAIN	GENERAL		Order Dtd. 2012-12-17	WRIT BRANCH-6	(Seat No-16)
205	98954/2025	06.12.2025	ABLAPL-12515/2020	D SWAIN	GENERAL		Order Dtd. 2022-02-23Petition With Annexures,	BAIL-1	(Seat No-5)
206	98957/2025	06.12.2025	ABLAPL-12514/2020	D SWAIN	GENERAL		Order Dtd. 2022-02-23Petition With Annexures,	BAIL-1	(Seat No-5)
207	98958/2025	06.12.2025	WP (C) - 2724/2023	H SUNDARA	GENERAL		Judgement Dtd. 2025-10-13	WRIT BRANCH-8	(Seat No-29)
208	98959/2025	06.12.2025	RSA-396/2016	P K LENKA	GENERAL		Judgement Dtd. 2023-11-01	SECOND APPEAL	(Seat No-1)
209	98960/2025	06.12.2025	FAO-271/2012	J P KAR	GENERAL		Order Dtd. 2025-11-20	MISC. APPEAL SEC.	(Seat No-8)
210	98961/2025	06.12.2025	WP (C) - 4703/2007	P K MISHRA	GENERAL		Order Dtd. 2025-06-19	WRIT BRANCH-6	(Seat No-36)
211	98962/2025	06.12.2025	WPC (OAC) - 1721/2005	S BARIK	GENERAL		Order Dtd. 2021-12-21	OA Branch	(Seat No-1)
212	98963/2025	06.12.2025	CRLA-491/2021	NIRANJAN ROUT	GENERAL		AppealmemoAnnexure, Entire Order, Affidavit,	CRIMINAL APPEAL	(Seat No-5)
213	98964/2025	06.12.2025	MACA-1127/2025	R. K. DEHURY	GENERAL		Order Dtd. 2025-12-05		(Seat No-5)
214	98965/2025	06.12.2025	WP (C) - 4998/2025	PRASANTA KUMAR JENA	GENERAL		Order Dtd. 2025-07-04		(Seat No-5)
215	98966/2025	06.12.2025	ABLAPL-10476/2025	TUKUNA KUMAR MISHRA	GENERAL		Order Dtd. 2025-09-17	BAIL-1	(Seat No-2)
216	98967/2025	06.12.2025	CMP-1136/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-12-04		(Seat No-2)
217	98968/2025	06.12.2025	ABLAPL-13582/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-12-03	BAIL-1	(Seat No-6)
218	98969/2025	06.12.2025	ABLAPL-13667/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2026-01-27		(Seat No-6)

219	98970/2025	06.12.2025	ABLAPL-13566/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-12-03		(Seat No-6)
220	98971/2025	06.12.2025	ABLAPL-13568/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-12-03	BAIL-1	(Seat No-4)
221	98972/2025	06.12.2025	WP (C) - 31592/2025	S. C. DAS	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH-1	(Seat No-2)
222	98973/2025	06.12.2025	WP (C) - 15674/2025	TUKUNA KUMAR MISHRA	GENERAL		Order Dtd. 2025-10-27		(Seat No-2)
223	98974/2025	06.12.2025	CMP-1470/2025	NIRANJAN ROUT	GENERAL		Order Dtd. 2026-01-29		(Seat No-2)
224	98975/2025	06.12.2025	CMP-1099/2025	NIRANJAN ROUT	GENERAL		Order Dtd. 2025-12-23		(Seat No-2)
225	98981/2025	06.12.2025	ABLAPL-13463/2025	R.K.MALLICK	GENERAL				(Seat No-2)
226	98983/2025	06.12.2025	CMP-1938/2025	ANANTA DAS	GENERAL		Order Dtd. 2025-12-05		(Seat No-2)
227	98984/2025	06.12.2025	CRLREV-541/2025	SATYABAN BEHERA	GENERAL		Order Dtd. 2025-08-25		(Seat No-2)
228	98985/2025	06.12.2025	CRLREV-541/2025	SATYABAN BEHERA	GENERAL		Order Dtd. 2025-08-25		(Seat No-2)
229	98986/2025	06.12.2025	CRLREV-611/2025	ANUN KUMAR JATI	GENERAL		Order Dtd. 2025-11-20		(Seat No-2)
230	98988/2025	06.12.2025	WP (C) - 31945/2024	DEBENDRA SWAIN	GENERAL				(Seat No-2)
231	98990/2025	06.12.2025	WP (C) - 26630/2024	SMRUTI RANJAN BISWAL	GENERAL		Order Dtd. 2025-12-05		(Seat No-2)
232	99023/2025	06.12.2025	RSA-167/2012	RAMA CH.PANDA	GENERAL		Exhibits	SECOND APPEAL	(Seat No-6)
233	99024/2025	06.12.2025	WP (C) - 24583/2025	R R DAS	GENERAL		Order Dtd. 2025-09-26	WRIT BRANCH-8	(Seat No-41)
234	99025/2025	06.12.2025	WP (C) - 24615/2025	R R ROUT	GENERAL		Order Dtd. 2025-09-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
235	99026/2025	06.12.2025	WP (C) - 24587/2025	R R ROUT	GENERAL		Order Dtd. 2025-09-26	WRIT BRANCH-5	(Seat No-20)
236	99027/2025	06.12.2025	WP (C) - 24591/2025	R P ROUT	GENERAL		Order Dtd. 2025-09-26	WRIT BRANCH-2	(Seat No-8)

237	99029/ 2025	06.12.202 5	WP (C) - 24613/202 5	R R ROUT	GENERA L		Order Dtd. 2025-09-26	WRIT BRANCH-3	(Seat No- 33)
238	99033/ 2025	06.12.202 5	CRLA- 374/2025	G.B.SINGH	GENERA L		Order Dtd. 9999-12-31		(Seat No- 33)

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